

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA UNSTARRED QUESTION NO. 178**

TO BE ANSWERED ON MONDAY, THE 22<sup>nd</sup> JULY, 2024/ 31 ASHADHA, 1946 (SAKA)

**GST Collection**

178 Shri Arun Bharti:

Will the Minister of FINANCE be pleased to state:

- (a) whether the GST collection is increasing every month and, if so, the details thereof, upto June 2024;
- (b) whether the Government has paid all the dues to various State Governments during the corresponding years;
- (c) if not, the reasons therefor;
- (d) whether any alternative mechanism has been worked out by the Government, if so, the details thereof;
- (e) whether various States including Bihar have requested for generous fiscal support in view of increase in capital expenditure; and
- (f) if so, the details thereof along with the response of the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a): The details of gross GST collection from July 2023 to June 2024 are given below: -

Month	Amount (in Rs. Crores)	Month	Amount (in Rs. Crores)	Growth rate
Jul-22	1,48,995	Jul-23	1,65,105	10.8%
Aug-22	1,43,612	Aug-23	1,59,069	10.8%
Sep-22	1,47,686	Sep-23	1,62,712	10.2%
Oct-22	1,51,718	Oct-23	1,72,003	13.4%
Nov-22	1,45,867	Nov-23	1,67,929	15.1%
Dec-22	1,49,507	Dec-23	1,64,882	10.3%
Jan-23	1,57,554	Jan-24	1,74,106	10.5%
Feb-23	1,49,577	Feb-24	1,68,337	12.5%
Mar-23	1,60,122	Mar-24	1,78,484	11.5%
Apr-23	1,87,035	Apr-24	2,10,267	12.4%
May-23	1,57,090	May-24	1,72,739	10.0%
Jun-23	1,61,497	Jun-24	1,73,813	7.6%

(b), (c) & (d): Yes Sir. The Central Government settles IGST balance due to the states every month.

Moreover, Government of India has already released the entire amount of provisionally admissible GST compensation to the States/UTs (protected at 14% per annum over the base year revenue of 2015-16) arising on account of implementation of Goods and Services Tax for five years i.e., from 1st July, 2017 to 30th June, 2022. For the Covid-19 period, the Central Government released ₹ 1.1 lakh crore for FY 2020-21 & ₹ 1.59 lakh crore for FY 2021-22 has been released to States/ UTs as back to back loan to meet the resource of the States/UTs due to shortfall in GST compensation. Final Compensation arising out of reconciliation of provisional figures with audited figures is released immediately on receipt of the AG's certificate and no amount is pending for release.

(e) & (f): No Sir.

However, various States including the State of Bihar have raised issues related to the States in the pre-Budget consultation Meeting of the Finance Minister with the States.

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